

ITEM NO.1502

COURT NO.6

SECTION XIV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7527-7528/2012

GHANSHYAM

Appellant(s)

VERSUS

YOGENDRA RATHI

Respondent(s)

Date : 02-06-2023 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. K. Krishna Kumar, AOR

For Respondent(s)

Hon'ble Mr. Justice Pankaj Mithal pronounced the judgment of the Bench comprising of Hon'ble Mr. Justice Dipankar Datta and His Lordship.

The appeals lack merit and are dismissed with no order as to costs in terms of the signed non-reportable judgment.

Pending applications, if any, stand disposed of accordingly.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(DIPTI KHURANA)
ASSISTANT REGISTRAR

(Signed non-reportable judgment is placed on the file)